

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 319 OF 2019 &  
IA NOS. 1564, 1565, 1566 & 1567 OF 2019**

**Dated : 12<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of :**

**Sudhakara Infratech Private Ltd.**

**... Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sourav Roy  
Mr. Ruchir Ranjan Rai  
Mr. Harsh Anand  
Mr. Gaurav Majumdar

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1  
  
Mr. Aashish Gupta  
Mr. Varun Byreddy for R-2  
  
Mr. Pradeep Misra  
Manoj Kr. Sharma for DVVHL

**ORDER**

Issue notice to proposed Respondents on IA No. 1565 of 2019 (Application for Impleadment).

Issue notice on IA No. 1566 of 2019 (Application for Directions) except Respondent State Commission.

Dasti, in addition, is permitted.

List the matter on **24.09.2019**.

**(Ravindra Kumar Verma)  
Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)  
Chairperson**